

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00511/2018

Monday, this the 1st day of April 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Sooraj.A.R, aged 30
S/o.K.V.Ramachandran
Kerralimalayil House
Kusumagiri P.O, Athani
Kakkanad, Pin -682 030
2. Abdu Navas, aged 26
S/o.Abdu K.P
Koottapilakkal House
Karinkalathani
Thazhekode P.O
Malappuram – 679 341

..... **Applicants**

(By Advocate Mr.K.R.Vinod)

V e r s u s

1. Union of India, represented by Secretary
Ministry of Communications
New Delhi
Sanchar Bhawan, 20 Ashoka Road
New Delhi-110 001
2. Chief Post Master General
Kerala Postal Circle
(Postal Department of India)
Thiruvananthapuram
Pin – 695 033
3. The Recruitment Authority
Kerala Postal Circle
Thiruvananthapuram
PIN 695 033

..... **Respondents**

(By Advocate – Mr.S.R.K.Prathap,ACGSC)

This Original Application having been heard on 1.4.2019, the Tribunal on the same day delivered the following:

.2.

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Learned counsel for the applicants submitted that the examination had been conducted as early as in 2017 and the results of same are yet to be published. This is highly detrimental to the interests of the applicants.

2. Shri.S.R.K.Prathap,ACGSC, learned counsel for the respondents produced a confidential letter issued by the Chief Post Master General, Kerala Circle for our perusal. They need three more months time to publish the results in view of the special circumstances which are narrated in the communication. Three more months time from the date of receipt of a copy of this order is granted to the respondents for completion of the process as indicated in the confidential communication produced before us today. In the event of the time limit not being adhered to by the respondents, the applicant will be at liberty to agitate the issue further.

3. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

List of Annexures

Annexure A1

- The copy of the notification issued by the 2nd respondent dated 11.1.2017

Annexure A2

- The copy of the application forms submitted by the 1st applicant

Annexure A3

- The copy of the application forms submitted by the 2nd applicant.

Annexure R1

- True copy of the D.O letter No.A-34013/01/2013-DE(Part) dated 25.6.2013.

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